बीच हुआ था, और उसका क्या परिणाम निकला है ?

t [CORRESPONDENCE WITH SOUTH AFRICA ON INDIAN NATIONALS

*373. SHRI B. N. BHARGAVA: Will the PRIME MINISTER be pleased to state:

(a) whether Government of India are having any consultations with the Government of South Africa regarding the treatment meted out to the Indian nationals there; and

(b) if so, whether any correspondence was exchanged between the two Governments recently in this respect and what has been the result thereof?]

वैदेशिक-कार्य मंत्रालय में उपमंत्री (श्री दिनेश सिंह) : (क) और (ख) भारत सरकार ने दक्षिण अफ्रीका गणराज्य सरकार को सूचना दी है कि संयुक्त राष्ट्र महासभा ने २८ नवम्बर, १९६१ को जो प्रस्ताव पास किया था, उसके अनुसार वह दक्षिण अफ्रीका में भारत मूलक तथा भारत पाकिस्तान मूलक लोगों के प्रति बर्ताव के प्रश्न पर दक्षिण अफ्रीका सरकार के साथ बातचीत करने के लिए तैयार है। अभी तक उस सरकार से कोई उत्तर नहीं मिला है।

|[THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) and (b) The Government of India have informed the Government of Republic of South Africa that, in accordance with the Resolution passed by the General Assembly of the United Nations on the 28th November, 1961, they are prepared to enter into and pursue negotiations with the Government of South Africa on the question of the treatment of people of Indian and Indo-Pakistan origin in South Africa. So far. there has been no response from that Government.]

गोआ, दमन और डयू में पंचायत तथा विकास खंड

*३७४. श्री भगवत नारायण भार्गव : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) गोआ, दमन और डयू में कब तक पचायतें तथा विकास खंड स्थापित करने का विचार है और वहां कितने विकास खंड तथा पंचायतें स्थापित की जायेंगी; और

(ख) क्या इन विकास खंडों तथा पंचायतों का गठन और निर्वाचन आदि बातें अन्य राज्यों की भांति होंगी ?

+[PANCHAYATS AND DEVELOPMENT BLOCKS IN GOA, DAMAN AND DIU

*374. SHRI B. N. BHARGAVA: Wi-II the PRIME MINISTER be pleased to state:

(a) by when it is proposed to set up panchayat$_s$ and development blocks in Goa, Daman and Diu and how many blocks and panchayats will b$_e$ set up there; and

(b) whether the set-up of these blocks and panchayats and their elections, etc. would be similar to that in other States?!

वैदेशिक-कार्य मंत्रालय में उप-मंत्री (श्री दिनेश सिंह) : (क) आशा है कि गोआ, दमन और दीव में पचायतों के चुनाव सितम्बर १९६२ के मध्य होंगे। अक्टूबर १९६२ तक पूर्व-विस्तार (प्रि-एक्स्टेंशन) खंडों की स्थापना के लिए भी कदम उठाए जा रहे हैं।

(ख) पचायतों के चुनाव बालिग मताधिकार के आधार पर किए जायेंगे।

t[ ] English tranil«tion.

बहरहाल, पंचायत-विधान और सामुदायिक विकास खंडों के नमूनों के ब्यौरों पर सरकार सक्रिय रूप से विचार कर रही है।

t[THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) The elections for Panchayats in Goa, Daman and Diu are expected to be held by the middle of September, 1962. Steps are also being taken to set up pre-.extension blocks by October. 1962.

(b) The elections for Panchayats will be held on the basis of adult franchise. However, details regarding the constitution of Panchayats and pattern of Community Development blocks are under the active consideration of the Government.]

7 [CESS ON MANUFACTURED GOODS FOR

आन्तरिक खपत के लिये तैयार किये गये माल पर उपकर

*३७५. श्री महाबीर दास : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि सरकार आन्तरिक खपत के लिए भारत में तैयार किये गये माल पर उपकर लगाने की एक योजना तैयार कर रही है;

(ख) यदि उपरोक्त भाग (क) का उत्तर 'हां' हो, तो उपकर की क्या दर होगी और कब से यह प्रस्ताव कार्यान्वित किया जायेगा; और

(ग) क्या ऐसे तैयार माल के निर्यात पर भी यह उपकर लगाया जायेगा?

INTERNAL CONSUMPTION

*375, SHRI MAHABIR DASS: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that Government is preparing a scheme for im- position of a cess on goods manufactured in India for internal consumption;

(b) if the answer to part (a) above be in the affirmative, what will be the rate of the cess and from which date this proposal will be implemented; and

(c) whether this cess will also be imposed on the exports of such finished goods?]

ttTHE MINISTER OF INTERNA-

वाणिज्य तथा उद्योग मंत्रालय म अन्तर्राष्ट्रीय व्यापार मंत्री (श्री मनुभाई शाह): (क) जी, हां।

(ख) मामले पर विचार किया जा रहा है।

(ग) जी, नहीं।

TIONAL TRADE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH): (a) Yes, Sir.

(b) The matter is under consideration.

(c) No, Sir.]

ALLEGATIONS ABOUT PRODUCTION OF INFERIOR QUALITY PAPER

*376. SHRI ANSARUDDIN AHMAD: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that printing, packing and other -allied industries, are experiencing difficulty because of the inferior quality of Indian paper; and

(b) whether it is a fact as alleged by the paper merchants of Calcutta that the mills concentrate on production of particular varieties of paper which give them maximum profit and do not produce paper of required specification for the home demand?

THE MINISTER OF INDNUSTRY IN THE MINISTRY OF COMMERCE AND

+ [ ] English translation.